

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/4991/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 5th June, 2023.

Sub:- **Casual leave with station leave permission alongwith cancellation of earlier allotted casual leave.**

Ref:- Your letter No. DJ/BJA/2023/1315 dtd. 30.05.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.06.2023 and 03.06.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 31.05.2023 till the morning of 02.06.2023 and from the evening of 02.06.2023 till the morning of 06.06.2023 alongwith cancellation of your earlier allotted casual leave**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sb/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-104/2001/4992/A, dated , 05-06-2023

Copy to:

1. The Project Manager, Gauhati High Court.

Sb/-
JT. REGISTRAR (VIGILANCE)
Sb/-